

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/3045/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Chakraborty,
P.O., STAT, Assam & Member, MACT No. 1.
Kamrup(M), Guwahati.

Dated Guwahati the 11th May, 2022.

Sub: Earned leave and station leave permission.

Ref:- Your Letter No. MACT/1951/22 dated 05.05.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave for ten days from 18.05.2022 to 27.05.2022 along with station leave permission, from the morning of 15.05.2022 till the morning of 30.05.2022** (prefixing 14.05.2022 to 17.05.2022 and suffixing 28.05.2022 & 29.05.2022), subject to submission of your leave application in prescribed format along with leave admissibility report from the office of the Principal Accountant General (A & E), Assam, Guwahati. Further, you have been asked to hand over charge to the P.O. & Member, MACT No. 2, Kamrup(M), Guwahati and in her absence to the P.O. & Member, MACT No. 3 Kamrup(M), Guwahati before proceeding on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/3046-3047-3048-3049/A, dated , 11-05-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The P.O. & Member, MACT No. 2, Kamrup(M), Guwahati.
3. The P.O. & Member, MACT No. 3 Kamrup(M), Guwahati.
4. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)